

operation of the Roychowk Fishing Harbour in West Bengal to the State Fisheries Development Corporation has been kept in abeyance;

(b) if so, what are the reasons therefor; and

- (c) whether Government propose to reconsider the proposal in view of the fact that the S.F.D.C. would ensure better service since it had developed the infrastructure of the shore facilities at the harbour?

**THE MINISTRY OF AGRICULTURE (RAO BIRENDRA SINGH):**

(a) to (c) Final decision on the proposal of Government of West Bengal, to entrust the management of Roychowk Fishing Harbour to the State Fisheries Development Corporation, has not yet been taken.

2069. [Transferred to the 23rd March, 1983].

#### **Social Forestry in Orissa**

2070. **SHRI JAGADISH JANI:** Will the Minister of AGRICULTURE be pleased to state:

(a) when was the Social Forestry Scheme introduced in the country;

(b) the names of the States covered under the Scheme so far;

(c) whether the Scheme has been introduced in Orissa;

(d) the details of the Central assistance provided to Orissa for implementing the Scheme; and

(e) the details of the work done in that State under the Scheme so far?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):**

(a) Centrally Sponsored Social Forestry Scheme including Rural Fuelwood Plantation was introduced in the country in the year 1980-81.

(b) All the States and Union Territories of Arunachal Pradesh, Mizoram, Delhi and Goa, Daman & Diu are covered under the scheme so far.

(c) Yes, Sir.

(d) Year-wise Central Assistance released to the State is as under:

Year	Rs. in lakhs
1980-81	14.22
1981-82	23.40
1982-83	56.88

(e) The details of work done are as under:

	1980-81 Achievements	1981-82	1982-83 Targets
1. Advance work (in ha.)	3839	5820	4000
2. Plantations (in ha.)	—	3839	5820
3. Raising of seedlings for free distribution (in lakh)	—	6.10	64

#### **Directions for distribution of surplus land**

2071. **SHRI F. M. KHAN:** Will the Minister of RURAL DEVELOPMENT be pleased to state the details of the directions issued to the State Governments under the Prime Minister's revised 20 Point Programme to accelerate the pace of implementation of steps for quicker distribution of surplus land?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA):** The Government of India have been actively assisting the States by offering guidelines, monitoring the progress of implementation, pointing out deficiencies and suggesting measures to make them good. The States are being urged from time to time to take all necessary measures for the implementation of agricultural land ceilings, distribution of surplus land and compilation and updating of land records by removing all administrative and legal obstacles. The State Governments have been advised to give particular attention to the disposal of cases relating to surplus land

pending in the courts. State Governments have been advised to strengthen the legal machinery to ensure quick disposal of pending cases and to gear up the revenue administration for quick disposal of surplus land in accordance with the new 20 Point Programme.

### Formation of a Khalistan Government in Exile

2072. SHRI SATYA PAL MALIK:  
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the self-styled Chairman of the National Council of Khalistan Dr. Jagjit Singh's move to purchase an island in the Arabian Sea to form a Khalistan Government in exile and to carry out his secessionist activities from the island; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) No, Sir, Government have no such information.

(b) Does not arise.

वृक्षारोपण कार्यक्रम के अन्तर्गत वृक्षों का लगाया जाना

2073. श्री प्यारे लाल खंडेलवाल :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) 1980 से 1982 के वर्षों के दौरान देश में वृक्षारोपण कार्यक्रम के अन्तर्गत कितने वृक्ष लगाये गये ;

(ख) उन वृक्षों में से कितने वृक्ष नष्ट हुए और कितने वृक्ष अभी विद्यमान हैं ; और

(ग) उक्त अवधि के दौरान वर्षवार तथा राज्यवार वृक्षारोपण कार्यक्रम पर कितना-कितना व्यय किया गया।

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) और (ख) 1980 से 1982 के वर्षों के दौरान लगाये गये वृक्षों की संख्या तथा बचे हुए वृक्षों की प्रतिशतता संबंधी उपलब्ध जानकारी विवरण में दी गई है।

बचे हुए वृक्षों की प्रतिशतता के बारे में शेष जानकारी राज्यों/संघ राज्य क्षेत्रों से एकत्र की जा रही है और सभा-पटल पर रख दी जायेगी।

(ग) जानकारी राज्यों/संघ राज्य क्षेत्रों से एकत्र की जा रही है और सभा पटल पर रख दी जायेगी।